

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.154 of 2016 (SZ)**

Applicant(s)

Respondent(s)

1.Human Rights & Consumer Protection  
Cell Trust rep. by its Chairman  
Thakur Rajkumar Singh, Hyderabad

2.M. Sunitha  
3. P. Suresh

4. G. Kavitha Bai

1. The State of Telangana  
rep. by Chief Secretary, Hyderabad

2. The Special Secretary, Govt. Of  
Telangana, Municipal Admn., &  
Urban Devp. Dept, Hyderabad

3. The Special Chief Secretary  
Govt. Of ITelangana, Panchayat Raj &  
Rural IDevp. Hyderabad

4. The Metropolitan Commissioner  
Hyderabad Metropolitan Devp. Authority  
Hyderabad

5. The District Collector,  
Ranga Reddy District

6. The District Panchayat Officer  
Ranga Reddy District

7. The Executive Officer/Village Secretary  
Puppalanguda Gram kPanchayat

8. Dhanunjaya Rao

9. Ramesh Gambheer

Counsel appearing for applicant

Counsel appearing for respondents

Mr.Thakur Rajkumar Singh  
Party – in – person

Mrs.Yasmeen Ali for R1 to R3, & R5 to R7  
Mr. T.Sai Krishnan for R4  
M/s.K.Sai Rama Murthy, K.Shankar  
& Jayanthi for R8 & R9

**Application No.156 of 2016 (SZ)**

**Applicant/s**

1. Human Rights & Consumer Protection Cell Trust rep. by its Chairman Thakur Rajkumar Singh, Hyderabad
2. Mardi Rajitha
3. Surla Rajeshwari
4. Madireddi Saroja

**Respondents**

1. The State of Telangana rep. by Chief Secretary, Hyderabad
2. The Metropolitan Commissioner, Hyderabad Metropolitan Authority
3. Lake Protection Committee
4. The Member Secretary  
Telangana Pollution Control Board  
Hyderabad
5. The District Collector, Medak Dist
6. The Tahsildar, Patancheru Mandal
7. The Executive Engineer,  
Irrigation & CAD Dept,  
Sangareddy , Medak Dt
8. The Executive Engineer  
Irrigation & AD Dept, Ranigunj
9. The Director General, Telangana  
Special Protection Force, Hyderabad
10. The Member Secretary, Telangana  
Bio Diversity Board, Hyderabad
11. The Commissioner, Greater  
Hyderabad Municipal Corpn
12. The Executive Officer,  
Ameenpur Gram Panchayat
13. Kolluri Mallesh
14. Boini Balaraj
15. A. Kavitha
16. Md. Asif
17. Anwarunisa
18. T. Pandu Rajga Reddy
19. Edla Ramesh
20. Nandaram Lalitha
21. K. Sridhar
22. H.K. Purna Chandar Rao
23. P. Anjaneyulu

**Counsel appearing for applicant**

Mr.Thakur Rajkumar Singh  
Party – in – person

**Counsel appearing for respondents**

Mrs.Yasmeen Ali for R1, R5 to R10  
Mr.Stanley Hebzon Singh for R15  
Mr. T.Sai Krishnan for R2, to R4  
D.Sreenivasan for R11  
M/s.N.Purushothaman for R12

M/s.Boini Balaji for R14  
Party in Person  
M/s.Anwarunissa for R17  
Party in person  
Mr.T.Pandu Ranga Reddy for R18  
Party in person  
Mrs.Edla Ramesh for R19  
Party in person  
M/s.Nandaram Lalitha for R20  
Party in person  
M/s.Kolluri Mahesh for R13  
Party in person  
Mr.Md.Asif for R16,

Note of the Registry	Orders of the Tribunal
Item No.11 & 12	<p data-bbox="410 814 813 854">Date: 19<sup>th</sup> September, 2017</p> <p data-bbox="410 889 1383 1150">In Application No.154 of 2016, Mr.Thakur Rajkumar Singh, party in person seeks time to file rejoinder. Rejoinder shall be filed within two weeks after serving advance copy to the learned counsel appearing for the other side.</p> <p data-bbox="410 1185 818 1225"><b>Application No.156 of 2016</b></p> <p data-bbox="410 1260 1383 1521">After hearing Mr.Stanley Hebzon Singh, learned counsel appearing for respondent Nos.21 to 23 in Application No.156 of 2016 who got impleaded as per the order of this Tribunal, post this application alongwith Application No.154 of 2016 on 11.10.2017.</p> <p data-bbox="410 1556 703 1596"><b>M.A.No.146 of 2017</b></p> <p data-bbox="410 1631 1383 1811">This application is filed to implead the applicant. This is not seriously opposed by the original applicant. Even this Tribunal is of the view that the presence of the applicant in M.A. will help proper</p>

adjudication of this case. M.A.No.146 of 2017 stands allowed.  
The applicant is impleaded as 24<sup>th</sup> respondent. Registry is directed to make necessary amendment in this regard. The applicant shall file fresh memo of parties.

Post this application on 11.10.2017.

....., JM  
(Justice Dr.P.Jyothimani)

.....EM  
(Shri P.S. Rao)

